

MEGHALAYA LEGISLATIVE ASSEMBLY

List of Business

Autumn Session

Monday, September 21, 2015.

Government Business

1. Questions.
2. Shri WITTING MAWSOR, MLA to call the attention of the Chief Minister in-charge Mining and Geology under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Mawphor" dated 17th August, 2015 under the Caption "Pynbna ka sorkar ba la dep shna Mining Plan ban lait na ka hukum khang tih dewiong".
3. Dr. MUKUL SANGMA, Chief Minister in-charge Tourism to lay the Annual Report of the Meghalaya Tourism Development Corporation Ltd. for the year 1998-1999, 1999-2000 and 2000-2001.
4. Dr. MUKUL SANGMA, Chief Minister in-charge Personnel to lay the 9th Annual Report of the Meghalaya Information Commission for the year 2014.
5. (a) Dr. MUKUL SANGMA, Chief Minister in-charge Finance to beg leave to introduce The Meghalaya Value Added Tax (Amendment) Bill, 2015.
(b) If leave be granted to introduce the Bill.
6. (a) Dr. MUKUL SANGMA, Chief Minister in-charge Finance to beg leave to introduce The Meghalaya Fiscal Responsibility and Budget Management (Amendment) Bill, 2015.
(b) If leave be granted to introduce the Bill.

7. (a) Shri PRESTONE TYNSONG, Minister in-charge Parliamentary Affairs to beg leave to introduce The Meghalaya Legislators' Salaries and Allowances (Amendment) Bill, 2015.

(b) If leave be granted to introduce the Bill.
8. (a) Shri PRESTONE TYNSONG, Minister in-charge Parliamentary Affairs to beg leave to introduce The Legislative Assembly of Meghalaya (Members' Pension) (Amendment) Bill, 2015.

(b) If leave be granted to introduce the Bill.
9. (a) Shri PRESTONE TYNSONG, Minister in-charge Parliamentary Affairs to beg leave to introduce The Legislative Assembly of Meghalaya (Members' Family Pension) (Amendment) Bill, 2015.

(b) If leave be granted to introduce the Bill.

Shillong
The 17th September, 2015.

Secretary,
Meghalaya Legislative Assembly.